

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:2248
ANSWERED ON:06.08.2010
UTILIZATION OF FLY ASH OF THERMAL POWER PLANTS
Rao Shri Nama Nageswara

Will the Minister of POWER be pleased to state:

- (a) the quantum of fly ash generated by the thermal power plants in the country including Andhra Pradesh during the last three years and the current year, State-wise;
- (b) whether the Government has recently allowed the thermal power units to sell fly ash at a price to brick manufacturing units;
- (c) if so, the details thereof;
- (d) whether till recently thermal power units used to give fly ash free or at a very nominal cost to the fly ash brick units, which are eco friendly; and
- (e) if so, the reasons for putting a price on fly ash and selling it to big brick manufacturing units which will increase the environmental hazards?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF POWER(SHRI BHARATSINH SOLANKI)

- (a) : As per information available with Central Electricity Authority(CEA), the quantum of fly ash generated by thermal power plants in the country including Andhra Pradesh during the year 2007-08, 2008-09 and 2009-10 (State-wise) is given in annex.
- (b) & (c) : Ministry of Environment & Forests Gazette Notifications dated 14.09.1999 read with amendment Notification dated 27.8.2003 and 3.11.2009 on fly ash, Thermal Power Plants are still required to give fly ash from ash pond free of charge without any limits. However, in case of dry Electro Static Precipitators (ESP) fly ash up to 20% is to be given to fly ash brick/tile manufacturers free of charge.
- (d) : As per the latest MoEF notification dated 3rd Nov. 2009, 'The amount collected from sale of fly ash and fly ash based products by coal and /or lignite based thermal power stations or their subsidiary or sister concern unit, as applicable should be kept in a separate account head and shall be utilized only for development of infrastructure or facilities, promotion and facilitation activities for use of fly ash until 100% fly ash utilization level is achieved; therefore as long as 100% fly ash utilization levels are maintained, the thermal power station would be free to utilize the amount collected for other development programmes also and in case, there is a reduction in the fly ash utilization levels in subsequent year(s), the use of financial return from fly ash shall get restricted to development of infrastructure facilities and promotion of facilitation activities for fly ash utilization until 100% fly ash utilization level has been achieved and maintained.'
- (e) : As per the above stipulation, the Thermal Power Stations have been permitted to sell fly ash to other users and use the money collected to make efforts to achieve 100% utilization of fly ash generated and therefore, this step will not increase environmental hazards.